

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 480
TO BE ANSWERED ON 03.12.2025

SAKHI SCHEME IN TAMIL NADU

480. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware that there are delays in establishing One Stop Centres (OSCs) in Tamil Nadu and in other states also and if so, the steps taken to address the delays, and if not, the reasons therefor;
- (b) the State-wise details of the number of OSCs established and functional under the Sakhi scheme across the country in the last five years;
- (c) the details of OSCs established and functional in Tamil Nadu during the same period; and
- (d) the details of funds allocated for the establishment and operation of OSCs over the last five years, year-wise and State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c) One Stop Centre (OSC) is a component of the Sambal vertical under the umbrella Mission Shakti. It provides integrated and immediate support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women. As on date, 864 OSCs are functional across the country including 129 made operational in last five years.

State/UT require adequate time to establish an OSC either in a pre-existing government building or a newly constructed building, or a rented building once the OSC proposals are approved by the Programme Approval Board (PAB). The State/UT wise details of the number of OSCs functional across the country including those in **Tamil Nadu** are at **Annexure-I**.

(d) State/ UT wise funds allocated/released for the establishment and operation of OSCs over the last five years are at **Annexure-II**.

Annexure-I**ANNEXURE REFERRED TO IN PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 480 FOR REPLY ON 03.12.2025 ASKED BY SHRI K.R.N. RAJESHKUMAR REGARDING OSC SCHEME IN TAMIL NADU**

The details of State/UT-wise operational OSCs including Tamil Nadu

S. No.	State /UTs	Number of Operational OSCs
1	A&N Islands	3
2	Andhra Pradesh	26
3	Arunachal Pradesh	25
4	Assam	36
5	Bihar	39
6	Chandigarh	1
7	Chhattisgarh	34
8	DNHDD	3
9	Delhi	11
10	Goa	2
11	Gujarat	35
12	Haryana	22
13	Himachal Pradesh	13
14	Jammu & Kashmir	20
15	Jharkhand	24
16	Karnataka	40
17	Kerala	14
18	Ladakh	2
19	Lakshadweep	1
20	Madhya Pradesh	57
21	Maharashtra	55
22	Manipur	16

23	Meghalaya	12
24	Mizoram	13
25	Nagaland	17
26	Odisha	32
27	Puducherry	4
28	Punjab	23
29	Rajasthan	50
30	Sikkim	6
31	Tamil Nadu	49
32	Telangana	36
33	Tripura	9
34	Uttar Pradesh	96
35	Uttarakhand	14
36	West Bengal	24
	Total	864

Annexure-II**ANNEXURE REFERRED TO IN PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO. 480 FOR REPLY ON 03.12.2025 ASKED BY SHRI K.R.N. RAJESHKUMAR REGARDING OSC SCHEME IN TAMIL NADU**

Details of State-wise and year-wise funds released during the last five years under OSC

(Amount in lakhs)

S. No.	State	2020-21	2021-22	2022-23	2023-24	2024-25
1	A&N Islands	38.59	58.22	15.2	135.99	0.00
2	Andhra Pradesh	205.05	249.57	72.96	605.58	189.07
3	Arunachal Pradesh	514.14	369.45	40.39	847.7	757.40
4	Assam	642.14	650.63	129.61	1755.4	282.76
5	Bihar	709.66	555.17	0	0	0.00
6	Chandigarh	33.84	15	49.22	16.8	19.04
7	Chhattisgarh	353.21	526.86	304.63	882.44	945.91
8	DNHDD	0	0	0	50.39	57.14
9	Delhi	189.05	184.69	138.56	184.78	314.29
10	Goa	30.01	30.01	0	0	54.89
11	Gujarat	875.17	997.46	386.76	1166.2	857.38
12	Haryana	398.44	385.35	186.75	594.68	419.06
13	Himachal Pradesh	204.05	180.05	18.9	403.15	47.22
14	Jammu and Kashmir	218.84	323.09	0	335.96	470.88
15	Jharkhand	697.25	506.78	0	0	0.00
16	Karnataka	729.09	513.88	130.88	1054.1	921.81
17	Kerala	243.06	234.41	139.28	0	400.01
18	Ladakh-UT	65.45	30.01	0	33.6	38.10
19	Lakshadweep	7.5	15	0	16.8	0.00
20	Madhya Pradesh	1,057.05	921.41	261.55	820.48	2225.83
21	Maharashtra	646.2	561.35	69.37	1,539.60	0.00

22	Manipur	501.94	396.59	543.29	268.77	304.77
23	Meghalaya	211.62	276.22	232.77	321.56	228.58
24	Mizoram	172.64	280.33	178.05	283.45	563.26
25	Nagaland	329.91	528.92	197.41	545.83	647.55
26	Odisha	931.55	739.31	614.67	1,084.90	818.62
27	Puducherry	72.02	67.24	18.25	0	0.00
28	Punjab	490.61	385.31	0	389.01	438.10
29	Rajasthan	566.87	941.85	129.59	883.59	752.03
30	Sikkim	66.02	80.8	77.48	126.09	114.29
31	Tamil Nadu	1,066.60	520.38	697.43	1,158.80	1059.64
32	Telangana	793.39	945.98	1,392.60	1,217.40	256.42
33	Tripura	162.04	135.75	18.21	0	0.00
34	Uttar Pradesh	2,288.33	1,396.79	347	1,812.70	1801.43
35	Uttarakhand	273.09	263.17	153.33	436.75	53.80
36	West Bengal	198.9	227.32	28.41	0	641.93
